



2025:DHC:6633-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8450/2024**

SONU KUMARPetitioner

Through: **Mr. Vivek Sheel, Adv.**

versus

UNION OF INDIA & ORS.Respondents

Through: **Ms. Avshreya Pratap Singh
Rudy, SPC**

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

07.08.2025

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C. HARI SHANKAR, J.

1. Ms. Rudy, on instructions, submits that the certified copies of the proceedings of the Court of Enquiry would be provided to the petitioner within a period of two weeks from today.

2. Accordingly, the grievance of the petitioner is assuaged. The writ petition is disposed of.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 7, 2025/AR